

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**  
**VC AND PHYSICAL (HYBRID) MODE**

ITEM No. 115

IA (IB) No. 94/CB/2022, IA (IB) No. 296/CB/2022, IA (IB) No. 272/CB/2023,  
IA (IB) No. 362/CB/2023, IA (IB) No. 3/CB/2024  
TP No. 01/CTB/2020 (CP (IB) No. 1283/MB/2017)

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Axis Bank Ltd.

.....Applicant

V/S

BSR Diagnostic Ltd.

...Respondent

**Order delivered on 18/07/2024**

**Coram:**

Shri Deep Chandra Joshi, Hon'ble Member(J)

Shri Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicants

Ms. Neha Agarwal, Adv. For the Liquidator  
Mr. Siddharth Sangal, Adv  
Mr. Chirag Sharma, Adv. For SBI in IA 296  
Mr. N.K. Mishra, Adv  
Mr. B. Nayak, Adv.

For the Respondent

Mr. Abhishek Sharma, Adv.,  
Mr. Kritya Sinha, Adv.,  
Ms. Shruti. Poddar, Adv. For ERP in IA 272 & IA 3

**ORDER**

**IA (IB) No. 94/CB/2022**

This application has been filed under Section 19 (2) R/w 34(3) of IBC for seeking direction. Ld. Counsel Ms. Neha Agarwal appears for the newly appointed Liquidator. She seeks time for seeking instruction in this regard. List the matter on 22.08.2024.

**IA (IB) No. 272/CB/2023 & IA (IB) No. 3/CB/2024**

Ld. Counsel Ms. Neha Agarwal appears for the newly appointed Liquidator. Ld. counsel Mr. Abhishek Sharma appears for the erstwhile RP, who submits that the erstwhile RP is not a necessary party to be impleaded in IA No. 273/CB/2023, the counsel for the newly appointed liquidator seeks time to take instruction to proceed with this application. List the matter on 22.08.2024.

Page 1 of 2

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Sibendra Naik (Steno)

**IA (IB) No. 296/CB/2022**

Ld. Counsel Mr. Siddharth Sangal appeared for the applicant. This application has been filed under Section 60 (5) of the IBC Code, 2016 read with Rule 11 of the NCLT Rules, 2016 to direct the Respondents to refund the amount received from Successful Resolution Applicant to the Bank Account of CD maintained by Liquidator. Pleadings completed but on account of change of liquidator ten days' time is given to the liquidator to file reply to this application. List the matter on 22.08.2024.

**IA (IB) No. 362/CB/2023**

This application has been filed under Section 60 (5) of IBC R/w Rule 11 of NCLT Rules, 2016 for direction to release the payment of P.F by the Regional Provident Fund Department. List the matter on 22.08.2024.



**Kaushalendra Kumar Singh  
Member (Technical)**



**Deep Chandra Joshi  
Member (Judicial)**